

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 06.02.2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

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APPLICATION NUMBER : CA 63/2016  
PETITION NUMBER : TP 277/17  
NAME OF THE PETITIONER (S) : Brahmagiri Realtors Pvt. Ltd.  
NAME OF THE RESPONDENT (S) : ---  
UNDER SECTION : 391/394

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S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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Counsel for Petitioner company is present. She is directed to file 2 sets of copies and for hearing posted to 29.03.2017.



MEMBER (J)



MEMBER (T)